

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

37. C.P. (CAA)/2954/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Tulp Operations India Trading Pvt. Ltd.

SECTION 230-232 of Companies Act, 2013

ORDER

Petition admitted, returnable by 27.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)